

**ROHTAK SESSIONS DIVISION**  
**5 Years old Stayed Cases October, 2021.**

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
Sr. No.	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
<b>Name of the Officer :Sh.Raj Kumar Yadav, Addl. District &amp; Sessions Judge, Rohtak.</b>											
1	SC/ST Act	HRRH010027252017	04.09.2013 24.11.2017	Suresh Vs. Devender	Awaiting order	34751	CRM-M	2017	Devener Vs. State	Hon'ble Mr. Justice Surinder Gupta vide order dated 19.09.2017	
2	CS	HRRH010031532017	19.11.2013 04.05.2017	HWB Vs. Subhash Chand	Awaiting order	9786	CWP	2018	Subhash Chand @ Subhash Chander Vs. HWB	Hon'ble Mr. Justice Daya Chaudhary vide order dated 21.04.2018	
3	SC	HRRH010020462018	05.10.2015	State Vs Ishwar	Awaiting order	34412	CRM-M	2018	Ishwar Vs State	Stayed VOD 25.10.2018 passed by Hon'ble Justice Mr. Raj Shekhar Attari	
<b>Name of the Officer :Ms. Gagan Geet Kaur, Addl. District &amp; Sessions Judge, Rohtak.</b>											
4	SC	HRRH010026302016	13.05.2016	State Vs Sandeep	Awaiting order	2620	CRR	2017	Surjit Singh Vs State of Haryana	Stayed VOD 03.08.2017 passed by Hon'ble Justice Mr Jai Shree Thakur..	
5	SC	HRRH010031092016	04.06.2016	State Vs Rinku	Awaiting order	1316	CRR	2017	Rajesh Vs State of Haryana	Stayed VOD 27.09.2017 passed by Hon'ble Justice Mr Jai Shree Thakur..	

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<b>Name of the Officer : Ms. Isha Khatri, CJ(SD), Rohtak</b>											
6	PI	HRRH020016962013	06.05.2011	Dhrampal Vs. Anjana	Awaiting order	2609	SAO	2018	Infinity Bulders Private Ltd, Vs. Dharampal and ors.	Hon'ble Mr. Justice Surinder Gupta, vide order dated 07.01.2019	
7	MI	HRRH020040172012	17.04.2012	Devender Vs. Sheela	Awaiting order	22663 683	CM CR	2019 2015	Sheela V/s. Devender	Hon'ble Mr. Justice Gurmeet Singh Sandhawalia, vide order dated 23.02.2015	Restored vide order dated 13.11.2019 by Hon'ble Mr. Justice Raj Mohan Singh.
<b>Name of the Officer : Ms. Deepti, ACJ(SD)-CJM, Rohtak</b>											
8	Exe.	HRRH0200008692012	18.02.2012	Neena Vs. Narender	Awaiting order	2060	CR	2012	NARENDER V/S NEENA GUPTA AND ORS	Hon'ble Mr. Justice Gurmeet Singh Sandhawalia vide order dated 02.04.2012	
9	Exe.	HRRH020000662015	27.10.2012	Tikka Ram etc. Vs. Kuldeep etc.	Awaiting order	1302	RSA	2013	Kuldeep & Ors. Vs. Tikka Ram & Ors.	Hon'ble Mr. Justice T.P.S. Maan vide order dated 21.03.2013	
10	Criminal	HRRH030006352012	17.05.2012	State Vs Amit	Awaiting orde	7661	CRM-M	2017	Sunil Vs State of Hr. & anr.	Hon'ble Mr. Justice Deepak Sibal, Judge vide order dated 06.03.2017	

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11	Civil Suit	HRRH020006782015	21.03.2015	Kumari Neha Vs Anil	Awaiting order	3988	CR	2019	Kumari Neha Vs Anil	Hon'ble Ms. Justice Ritu Bahri vide order dated 03.07.2019.	
<b>Name of the Officer : Sh. Madhur Bajaj, JMIC , Rohtak</b>											
12	Execution	HRRH020027392012	14.01.2012	Balbir Vs. Baljeet	Awaiting order	295	CR	2014	BALJIT SINGH V/S RATTAN SINGH MATORIA AND ORS.	Hon'ble Justice M.S.Sullar, Vide order dated 16.01.2014	
13	Criminal	HRRH030012052012	14.08.2012	State Vs. Ajay	Awaiting order	13975	CRM-M	2014	Ajay Kumar V/s State of Haryana	Hon'ble Mr. Justice Mahavir Singh Chauhan, Judge, order dated 01.05.2014	
14	CIVIL	HRRH020003742013	17.07.2013	Raj Bala Vs. Savitri	Awaiting Order	1240	CR	2018	Savitri Vs. Raj Bala	Hon'ble Mr. Justice Ramendra Jain Vide order dated 22.02.2018	
15	Civil	HRRH020022542013	23.12.2013	Rajbir Vs. Shamsher	Awaiting Order	3961	CR	2016	Rajbir Vs Shamsher	Hon'ble Mr. Justice Amit Rawal Vide order dated 02.08.2016	
16	Criminal	HRRH03-001216-2017	24.03.2012	State Vs Karambir	Awaiting Order	22844	CRM-M	2016	Surender Singh Vs State of HR	Hon'ble Mr Justice Raj Mohan Singh, Vide order dated 19.01.2017.	

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17	Criminal	HRRH03-002586-2016	02.04.2016	State Vs Shyama	Awaiting Order	13456	CRM	2016	Shyama Vs State	Hon'ble Mr Justice Haripal Verma, Vide order dated 27.04.2016.	
18	Criminal	HRRH03-006195-2015	04.08.2015	State Vs Ajayvir	Awaiting Order	26292	CRM-M	2013	Dharam Singh Yadav Vs State of Haryana and others	Hon'ble Mrs. Justice Daya Chaudhary, Vide order dated 09.09.2015.	
19	Criminal	HRRH03-000860-2015	07.08.2015	State Vs Hoshiar	Awaiting Order	26292	CRM-M	2013	Dharam Singh Yadav Vs State of Haryana and others	Hon'ble Mrs. Justice Daya Chaudhary, Vide order dated 09.09.2015.	
20	Criminal	HRRH03-001791-2015	09.03.2015	State Vs Hari Kishan	Awaiting Order	26292	CRM-M	2013	Dharam Singh Yadav Vs State of Haryana and others	Hon'ble Mrs. Justice Daya Chaudhary, Vide order dated 09.09.2015.	
21	Criminal	HRRH03-607624-2015	09.03.2015	State Vs Anil Kumar	Awaiting Order	26292	CRM-M	2013	Dharam Singh Yadav Vs State of Haryana and others	Hon'ble Mrs. Justice Daya Chaudhary, Vide order dated 09.09.2015.	
<b>Name of the Officer :Ms.Suyasha Jawa, CJ(JD), Rohtak</b>											
22	Civil Suit	HRRH020007632013	12.04.2013	Bandi Chhor Bhakti Vs State	Awaiting Order	3239	CR	2017	ARYA PRATHINIDHI SABHA HARYANA V/S BANDI CHHORE BHAKTI MUKTI TRUST AND ORS	Hon'ble Ms. Justice Anita Chaudhary vide order dated 14.07.2017	
23	Civil Suit	HRRH020009302011	26.09.2011	Rajbir Vs Hawa Singh	Awaiting order	4813	CR	2018	Rajbir & Ors. Vs Hawa Singh & Ors.	Hon'ble Ms. Justice Deepak Sibal, Judge vide order dated 09.08.2018	

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24	Civil Suit	HRRH020005412012	18.01.2012	Ashok Vs Rajkumari	Awaiting order	4798	CR	2017	Rajkumari Aneja Vs Ashok Kumar Aneja & Ors.	Hon'ble Ms. Justice Ritu Bahri vide order dated 26.07.2017	
25	Civil Suit	HRRH020039202012	02.08.2012	Jagbir vs Risal Singh	Awaiting order	5791	CR	2017	Jagbir Singh Narwal Vs Risal Singh through LRs & Anr.	Hon'ble Mr. Justice Raj Mohan Singh vide order dated 29.08.2017	
26	Criminal	HRRH030033592012	03.05.2012	Surat Vs. Nar Singh	Awaiting order	5971	CRM-M	2017	Nar Singh Vs. Surat Singh and another	Hon'ble Mr. Justice Deepak Sibal, Judge vide order dated 22.02.2017	
27	Criminal	HRRH030051122014	13.10.2014	Dy.Civil Surgeon Vs. Indranil Ray	Awaiting order	42473	CRM-M	2014	Dharmendra Hansraj Kotak V/s State of Haryana	Hon'ble Ms. Justice Jaishree Thakur vide order dated 12.12.2014	
<b>Name of the Officer :Sh. Ravi, JMIC, Rohtak</b>											
28	Criminal	HRRH03-009165-2016	17.08.2016	Rajmal Vs Devender	Awaiting order	11751	CRM-M	2021	Devender Vs Rajmal	Hon'ble Mr. Justice B.S. Walia , Vide order dated 15.03.2021.	
29	Criminal	HRRH03-009164-2016	17.08.2016	Jagat Vs Devender	Awaiting order	11613	CRM-M	2021	Devender Vs Jagat	Hon'ble Mr. Justice B.S. Walia , Vide order dated 15.03.2021.	

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30	Criminal	HRRH03-008545-2016	06.08.2021	Kuldeep Vs Devender	Awaiting order	11715	CRM-M	2021	Devender Vs Kuldeep	Hon'ble Mr. Justice B.S. Walia , Vide order dated 15.03.2021.	
31	Criminal	HRRH03-008546-2015	06.08.2021	Pardeep Vs Devender	Awaiting order	11761	CRM-M	2021	Devender Vs Pardeep	Hon'ble Mr. Justice B.S. Walia , Vide order dated 15.03.2021.	
<b>Name of the Officer :Sh. Abhimanyu Rajput, JMIC, Rohtak</b>											
32	Decl.	HRRH020003032011	06.08.2011	Devender Vs. Shakuntala	Awaiting order	2161	CR	2017	Devender Vs. Shakuntala	Hon'ble Ms. Justice Daya Chaudhary vide order dated 24.03.2017	
<b>Name of the Officer : Sh.Parveen, ACJ(SD), Meham</b>											
33	Civil	HRRHA00000502014	07.02.2014	Baljeet Vs Hoshiyar Etc.	Rebuttal Evidence	1890	CR	2019	Baljeet Vs Hoshiyar Etc.	Hon'ble Mr. Justice Sudip Ahluwalia vide order dated 18.03.2019	
34	Criminal Complaint	HRRHA10002882014	30.07.2014	Preeti Vs Anil Etc	Appereance	4900	CRM-M	2017	Anil Vs Preeti	Hon'ble Mr. Justice A.B. Chaudhary, Judge, Hon'ble High Court, order dated 01.03.2017	
35	Execution	HRRHA0000782013	15.06.2012	Devender Vs Karambir	Appereance	7477	CR	2017	Karambir Vs Devender	Hon'ble Mr. Justice Anil Kshetarpal vide order dated 01.11.2017	

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<b>Name of the Officer :Sh.Raj Kumar Yadav, Addl. District &amp; Sessions Judge, Rohtak.</b>											
1	SC/ST Act	HRRH010013362011	29.03.2011	Pardeep Vs. Partap etc.	Awating Order	89 24863	CRR CRM	2012	Partap Singh & Ors. V/s State of Har. & anr.	Hon'ble Ms. Justice Ritu Bahri, Judge, order dated 19-07-2012	
<b>Name of the Officer :Sh.Rakesh Singh, Addl. District &amp; Sessions Judge, Rohtak.</b>											
2	SC	HRRH010000012016	30.11.2006	State Vs. Rampal etc.	Awating Order	10965	CRM-M	2020	Krishan Kant and another Vs. State of Haryana	Hon'ble Mr. Justice Manoj Bajaj, Judge, order dated 19-02-2021	
<b>Name of the Officer : Ms. Isha Khatri, CJ(SD), Rohtak</b>											
3	Rent	HRRH020002422008	22.01.2008	Mahipal Vs. Yashpal	Awaiting order	3429	RSA	2012	Yashpal Kaur and ors. Vs. Kamlesh Chauhan & ors.	Hon'ble Mr. Justice Jawant Singh vide order dated 20.07.2013	
4	MA	HRRH020000742009	09.11.2009	Ram Mehar Vs. Raghbir	Awaiting order (Sine Die)	4662	RSA	2009	Raghbir Singh & ors. Vs. Ram Mehar & Ors.	Hon'ble Mr. Justice M.M.S.Bedi vide order dated 16.12.2009	
5	Dec	HRRH020008032009	06.08.2009	Amandeep Vs Sarbati	Awaiting order	42	SAO	2019	Amandeep Vs Premo etc.	Hon'ble Mr. Justice Surinder Gupta, vide order dated 15.05.2019.	

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<b>Name of the Officer : Ms.Deepti, ACJ(SD)-CJM, Rohtak</b>											
6	Act	HRRH030001342011	13.06.2011	GFI Vs. Mukesh	Awaiting order	11125	CRM-M	2016	SCHREIBER DYNAMIX DAIRIES PVT LTD V/S STATE OF HARYANA AND ANR	Hon'ble Ms. Justice Inderjeet Singh vide order dated 31-03-2016	
7	Act	HRRH030001382011	13.06.2011	GFI Vs. Somnath	Awaiting order	11126	CRM-M	2016	SCHREIBER DYNAMIX DAIRIES PVT LTD V/S STATE OF HARYANA AND ANR	Hon'ble Ms. Justice Inderjeet Singh vide order dated 31-03-2016	
8	Act	HRRH030046982011	07.06.2011	Ajmer Singh Vs Nar Singh	Awaiting order	42358	CRM-M	2017	Nar Singh Vs State of Hr. & Anr.	Hon'ble Mr. Justice Hari Pal Verma dated 16.12.2017	
<b>Name of the Officer : Sh. Madhur Bajaj, JMIC , Rohtak</b>											
9	Criminal	HRRH030006352007	23.02.2007	State vs. Yashbir	Awaiting order	3284 65041	CRR CRM	2010	Yashbir V/s State of Haryana	Hon'ble Mr. Justice Alok Singh vide order dated 08-02-2011	
10	Civil Suit	HRRH020007692010	01.09.2010	Premwati Vs Ishwar	Awaiting order	6101	CR	2018	Mahender Vs Premwati	Hon'ble Mr. Justice B.S. Walia, Judge vide order dated 26.11.2018	
11	Criminal	HRRH030014682009	15.09.2009	State Vs Gulshan	Awaiting order	8978	CRM-M	2017	Gulshan Vs State	Hon'ble Mr. Justice Deepak Sibel Vide order dated 16.03.2017	
<b>Name of the Officer :Ms.Suyasha Jawa, CJ(JD), Rohtak</b>											
12	Civil Suit	HRRH020007862009	25.07.2009	Dadu Dayal Vs. Arvind Swami	Awaiting order	4416	CR	2019	Shri Dadu Dayalu Maha Sabha Jaipur (Trust) Vs. Arvind Swami & Ors.	Hon'ble Justice Mr.Lalit Batra vide order dated 18.07.2019.	
13	Civil Suit	HRRH020002812017	03.04.2007	Rakesh Vs Raj Kumar	Awaiting order	5739	RSA	2016	Rakesh & another Vs Ravinder & others	Hon'ble Justice Ms Anita Chaudhry Judge vide order dated 06.03.2017.	



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<b>Name of the Officer : Sh.Abhimanyu Rajput, JMIC, Rohtak</b>											
14	IPC	HRRH030013012009	25.07.2009	State Vs. Rajiv Ranjan	Awaiting order	2694	CRR	2014	Anuradha Priyadarshani & anr. Vs State of Haryana	Hon'ble Ms. Justice Rekha Mittal vide order dated 27.02.2015	
<b>Name of the Officer : Ms.Neetika Bhardwaj, CJ(JD), Rohtak</b>											
15	420 IPC	HRRH030011562008	10.12.2008	Hari Pal Vs. Pardeep	Awaiting order	2185	CRM-M	2010	Kuldesh Vs. State	Hon'ble Ms. Justice Daya Chaudhary, vide order dated 19/07/2013	
16	PI	HRRH020000352009	04.10.2008	Shakuntla Vs. Dr. N.K. Rattan	Awaiting order	6952	CR	2015	N.K. Rattan Vs. Shakuntla	Hon'ble Ms. Justice Ritu Bahri vide order dated 28.10.15	

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<b>Name of the Officer : Sh.Man Pal Ramawat, Addl. District &amp; Sessions Judge, Rohtak</b>											
1	Arb	HRRH010022902014	16.07.2003	M/s Ganga Ram Vs. FCI	Awaiting Order from Hon'ble High Court	4228	FAO	2005	FCI Vs. M/s Ganga Ram	Hon'ble Mr. Justice Tapen Sen vide order date 13.09.2005	
<b>Name of the Officer : Ms. Isha Khatri, CJ(SD), Rohtak</b>											
2	IPC Complaint	HRRH030000102005	19.05.2005	Director IT Vs. Ram Kishan	Awaiting order	69787-88 2340	CRM CRR	2011 2006	Ram Kishan V/s Director IT	Hon'ble Mr. Justice R.P. Nagrath, Judge, order dated 06-08-2013	
<b>Name of the Officer : M.Deepti, ACJ(SD)-CJM, Rohtak</b>											

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3	PFA	HRRH030000212003	05.03.2003	GFI Vs. Satya Parkash	Awaiting order	35818	CRM-M	2013	Subhash Goel V/s State of Haryana & Ors.	Hon'ble Ms. Justice Ritu Bahri vide order dated 28-10-2013	

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<b>Name of the Officer : Ms. Isha Khatri, CJ(SD), Rohtak</b>											
1	Exe	HRRH020006462015	18.07.1987	CBI Vs. Bhushan Tin	Awaiting order	7090	CR	2017	M/s Bhushan Tin Box Industries and ors. Vs. Cental Bank of India & Ors.	Hon'ble Ms. Justice Ritu Bahri, Judge, vide order dated 11.10.2017	
2	M.I	HRRH020000302004	08.08.1989	Vikash Vs Rohtak Whole Sale	Awaiting order	6625	CR	2019	Vikas Jain Vs The Rohtak Wholesale cloth merchant association (Regd.) & Ors.	Hon'ble Ms. Justice Nirmaljit Kaur, Judge, vide order dated 22.10.2019	